

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:7047
ANSWERED ON:12.05.2005
INCLUSION OF OBC OF STATE LIST IN CENTRAL LIST
Bishnoi Shri Jaswant Singh

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of castes which have been included in the State list of other backward classes but have not been included Central List of OBCs, State- wise;
- (b) whether the remaining castes are proposed to be included in the central list of OBCs; and
- (c) if so, the time by which the same is likely to be implemented?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a), (b) & (c): The National Commission for Backward Classes(NCBC) examines requests for inclusion of any caste/community in the Central List of OBCs only after the receipt of requests from Associations/Organizations or individuals. Out of the 605 castes in the State list which have not been included in the Central list, the Commission has received representations for inclusion in the Central List of OBCs for 103 castes/communities only. The Commission has since rejected the requests of 91 castes/communities and it is not possible to give the time limit for the disposal of the other 12 cases by the NCBC No representation has been received in respect of the remaining 502 castes/communities.